

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/3000/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 7th May, 2022.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No.DJB. I-11/2022/2513 dtd 2nd May, 2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **Restricted holiday on 07.05.2022, along with station leave permission, from the evening of 06.05.2022 till the morning of 09.05.2022**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

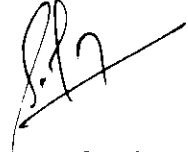
Self-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/3001/A, dated , 07-05-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)